

Infiltration from Bangladesh

522. SHRI MADHAV RAO SCINDIA :
SHRI CHUN CHUN PRASAD YADAV :
SHRI DINESH CHANDRA YADAV :
SHRI BANWARI LAL PUROHIT :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned 'Border gets blurred as Bangladeshi Swamp Assam' appearing in the Sunday Times, dated December 29, 1996;

(b) if so the assessment made about the condition of this porous 260 KM long border along Bangladesh, comprising Dhubri district, a 'gateway' for Bangladesh into Assam, Tripura; and

(c) the steps being taken to prevent infiltration from Bangladesh into India ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) The figures of interception of Bangladeshi nationals in Assam sector by the Border Security Force as given below indicate a declining trend of illegal immigration in this sector :-

Year	Number
1992	2689
1993	1281
1994	1059
1995	1246
1996	791

(c) A series of measures have been taken by the Government to curb the problem of infiltration of Bangladeshi nationals into India. These measures include raising of additional battalions of Border Security Force, reduction of gaps between the border outposts, intensification of patrolling both on the land and the riverine border, accelerated programme of construction of border roads and fencing, increase in the number of outpost towers, provision of surveillance equipments etc. The matter has also been taken up with the Government of Bangladesh on various occasions. The progress of these measures is reviewed regularly at various levels.

Rehabilitation of Indians from UAE

523. SHRI KODIKUNNIL SURESH : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether any rehabilitation programme for

Indians who have returned from UAE has been made recently; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) and (b) According to information made available by Ministry of External Affairs, certain action have been taken to facilitate the UAE returnees to go back to UAE or any other country for immediate employment. These include setting up of special counters in all the Passport Offices in Kerala, Andhra Pradesh etc, to enable these returnees to submit their applications for passports, those who had passports but lost these due to certain reasons and returned on the strength of Emergency Certificates, to issue duplicate passports after verification of their earlier passport details and in case of those who had travelled to UAE without any travel document and travelled back to India on emergency Certificates, to issue fresh passports after police verification. Instructions have also been issued to the Passport Offices to deal with such passport requests of the returnees on expeditious basis.

[Translation]

Creation of separate Chhatisgarh State

524. SHRI DADA BABURAO PARANJPE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Government are aware that Azad Chhatisgarh Fauz has threatened to resort to economic blockade in Raipur, Madhya Pradesh in support of their demand for a separate Chhatisgarh State; and

(b) if so, the approach of the Centre towards the issue ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) The Government have received representations from the Azad Chhatisgarh Fauz in support of their demand for a separate Chhatisgarh State.

(b) The Government is committed to decentralisation and greater devolution of powers to the States, as a consequence of which the benefits of development are expected to percolate down much faster to hither to underdeveloped regions of the country from where the demands for statehood are emanating.

[English]

Uttar Pradesh Sugarcane (Regulation of Supply and Purchase) Act, 1953

525. SHRI AMAR PAL SINGH :
SHRI RAJKESHAR SINGH :

Will the Minister of FOOD be pleased to state :